

together with the Auditors' Report on the Accounts.

- (ii) Review by Government on the working of the above Centre.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. (Placed in Library. See No. LT-3448/83)

II. A copy (in English and Hindi) of the Ministry of Environment and Forests Notification T.S.R. No. 884(E), dated the 20th November, 1992, publishing the Environment (Protection) Eighth Amendment Rules, 1992 under section 26 of the Environment (Protection) Act, 1986. (Placed in Library. See No. LT-3449/83)

I. Report and Accounts (1991-92) of Lubrizol India Limited Bombay and related papers.

II. Report and Accounts (1991-92) of Engineers India Limited, New Delhi and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS. CAPT. SATISH SHARMA: Madam I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of the section 619A of the Companies Act, 1956:—

I. (a) Twenty-Sixth Annual Report and Accounts of the Lubrizol India Limited, Bombay, for the year 1991-92, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above company. (Placed in Library. See No. LT-3501/83)

II. (a) Annual Report and Accounts of the Engineers India Limited, New Delhi, for the year 1991-92, together with the Auditors' Report on the Accounts and the

comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned above. (Placed in Library. See No. LT-3502/83)

Notification of the Ministry of Food Processing Industries

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES. (SHRI TARUN GOGOI): Madam, I lay on the Table, under sub-section (4) of the section 25 of the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Act, 1991 a copy (in English and Hindi) of the Ministry of Food Processing Industries Notifications S.O. 648(E) dated the 27th September, 1991 superseding the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification No. 673(E), dated the 12th September, 1986. (Placed in Library. See No. LT-3442/83)

Notification of the Ministry of Railways (Railway Board)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): Madam, I lay on the Table, under section 199 of the Railways Act, 1989, a copy (in English and Hindi) of the Ministry of Railways (Railways Board) Notification G.S.R. No. 245 dated the 23rd May, 1992, publishing the Indian Railways (Open Lines) General Amendment Rules, 1991. (Placed in Library. See No. LT-3450/83)

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI R.K. DHAWAN (ANDHRA PRADESH): Madam I lay on the Table a copy (in English and Hindi) of the Forty-second Report of the Public Accounts Committee on action taken on 155th Report of Public Accounts